

(c) the time by which this centre is likely to be started; and

(d) the grant proposed to be provided by the Development Commissioner (Handicrafts) to this Centre?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) The U.P. Export Corporation proposes a Centre for Cane Craft to serve 100 Craftspersons at a cost of Rs. 10.00 lakhs out of which Rs. 7.5 lakhs is sought as Central financial assistance.

(c) No. time limit can be fixed since clarifications on the proposal sought are awaited from the Corporation.

(d) Financial assistance will be decided on the merits of the case subject to a maximum of Rs. 7.5. lakhs.

[English]

Constitution Amendment Bills

4848. SHRI P. KALIA PERUMAL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the total number of Constitution Amendment Bills introduced from the commencement of the Constitution in either Houses of Parliament till date;

(b) the number of the Constitution Amendment Bills passed;

(c) the number of Bills lapsed;

(d) the number of Bills withdrawn; and

(e) the number of Constitution amendment held by the Judiciary?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) 101

(b) 68

(c) 16

(d) 2

(e) According to records available, provisions of the Constitution 25th, 32nd, 39th 42nd and 52nd Amendment Acts have been partly held invalid by the Judiciary.

[Translation]

Promotions in Syndicate Bank

4849. SHRI GAYA PRASAD KORI: Will the Minister of FINANCE be pleased to state:

(a) the number of promotions made in the cadre of special assistants in syndicate bank from January 1, 1978 till date; and

(b) the number of Scheduled Castes/ Scheduled Tribes and general category employees who have been promoted to the post of Special Assistant, region-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The information is being collected and will be laid on the Table of the House.

Loans to Unemployment Youth for Setting up SSIs in Orissa

4850. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to